



No. PCB/ RO-BCW/NGT-158-2020/2020-21/ 831

DATE

25 FEB 2021

To

The Member Secretary,
Karnataka State Pollution Control Board,
Bengaluru – 560 001.

Kind Attention: Legal Section

Sir,

Sub: Forwarding of action taken report and inspection report in respect of Hon'ble NGT case Application No. 158 of 2020(SZ) directions with respect Bindu Ventues – reg.

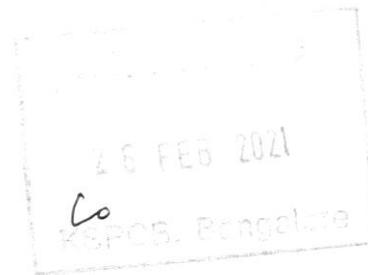
- Ref:** 1. This Office letter No. PCB/RO-BCW/NGT-158-2020/2020-21/308 dated 09.10.2020.
2. Telephonic message by Sri. Mahesh - Legal Section on 12.02.2021.
3. Inspection of commercial complex offices by the undersigned on 19.02.2021.

In continuation to this office inspection report sent vide ref(1) and telephonic message of Sri. Mahesh –Law Assistant called vide ref(2), the offices of the Bindu Ventures have been inspected on 19.02.2021. The latest inspection report of the same along with photographs is enclosed herewith for further forwardal /uploading to Hon'ble NGT website.

This is for kind information and further needful action.

Yours faithfully

Dr. KM. 25/2/21
Environmental Officer
RO, Bengaluru City West



**INSPECTION REPORT OF SRI. K. M. RAMESH, ENVIRONMENTAL OFFICER,
REGIONAL OFFICE BANGALORE CITY -WEST.**

1	Name and Address of the unit inspected	M/s. Bindu Ventures, Site No. 2, 1 st Main Road, Rajajinagara Industrial Town, Bengaluru-560 010. Contact Person: Dheeran - Director
2	Name and address of the complainant	Sri. Srinivas Prabhu Kumble S/o Sri. Narayana Prabhu Kumble, O/o of M/s. Bindu Ventures, Bindu Galaxy Office Complex, Office No. 301, 3 rd Floor, "Bindu Galaxy" First Main, Industrial Town, Rajajinagar, Bengaluru-10
3	Name and address of the violator	Miss. Karishma P Shah and Sri. Paresh S Shaw. O/o of M/s. Bindu Ventures, Bindu Galaxy Office Complex, Office No.303, 3 rd Floor, Site No. 2, 1 st Main Road, Rajajinagara Industrial Town, Bengaluru-560 010.
4	Date of inspection.	19.02.2021
5	Type of activity of the unit along with category and classification as per Board notification	This is a commercial office complex classified under Large Green category
6	Consent Status	The consent for operation is valid upto 31.12.2022

Preamble :

M/s. Bindu Ventures, is a existing commercial complex located at Site No. 2, 1st Main Road, Rajajinagara Industrial Town, Bengaluru-560 010. The authorities have constructed commercial complex in a total built up area of 8650.70 Sq.Mtr with Basement Floor+Ground Floor+4Upper Floors. The authorities of Bindu Ventures have obtained consent for operation of the Board for the period upto 31.12.2022 for operating the 10 KLD Sewage Treatment Plant and 350 KVA DG Set.

In view of the case filed before the Hon'ble NGT by Sri. Srinivas Prabhu Kumble S/o Narayana Prabhu Kumble, Office No. 301, 3rd Floor, "Bindu Galaxy" First Main, Industrial Town, Rajajinagar, Bengaluru-10 vide No. 158 of 2020(SZ), regarding noise pollution caused by the Miss. Karishma P Shah and Sri. Paresh S Shah S/o Late Harilal Shah by placing the portable DG Set in the corridor, the commercial complex was inspected and report was sent to Board Office vide No. PCB/RO-BCW/NGT-158-2020/2020-21/308 dated 09.10.2020 for submission to Hon'ble NGT.

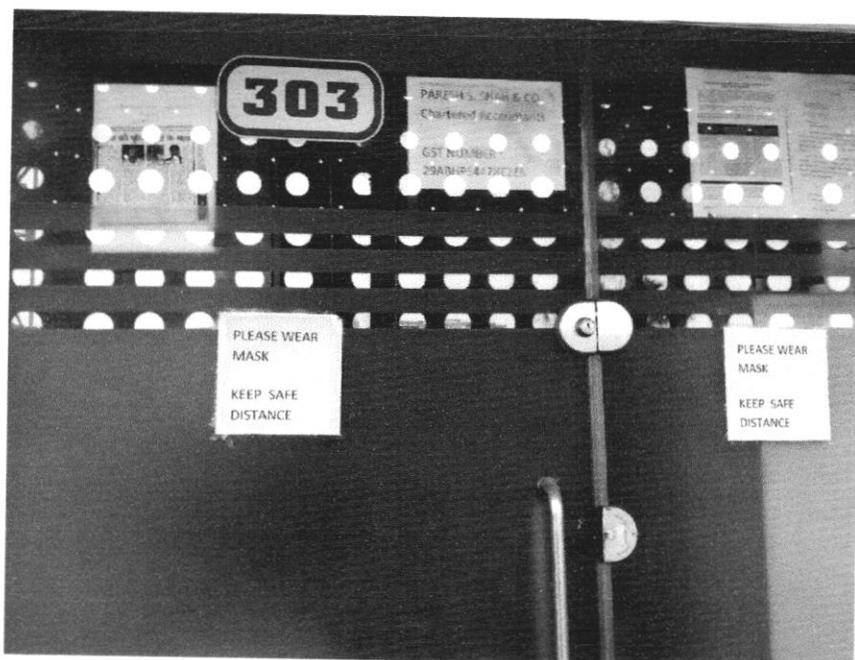
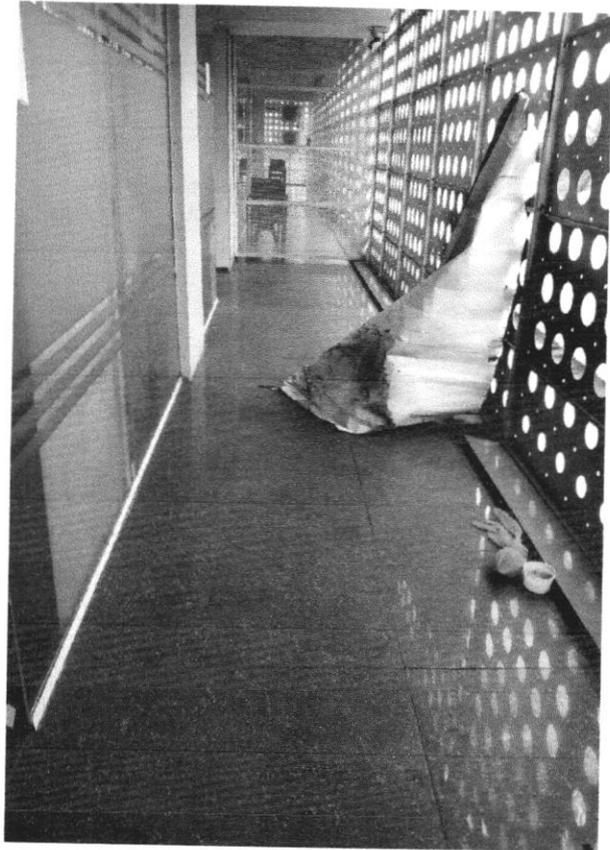
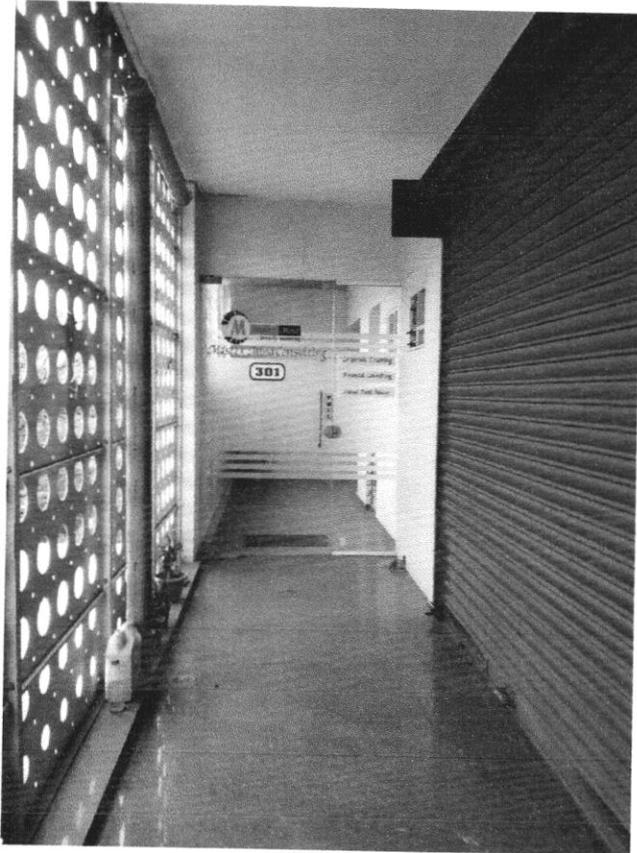
Further, Sri.Mahesh- Legal Assistant of Board Office has called on 12.02.2021 and informed to submit the latest inspection report on status of portable DG Set. Accordingly, the Offices of the Bindu Ventures and complainant office were inspected on 19.02.2021 and following are the observations:

1. The Office belongs to **Sri. Srinivas Prabhu Kumble S/o Sri. Narayana Prabhu Kumble** (Applicant) who occupied in No.301 was closed.
2. The Office belongs to Miss. **Karishma P Shah and Sri. Paresh S Shaw** (Violator) who occupied in No.303 was closed.
3. Miss. Karishma P Shah and Sri. Paresh S Shaw, have removed the 3 KVA DG Set and 5 KVA DG Sets from the pathway/corridor from many months and they are not working in the Office as informed by the Director of M/s. Bindu Ventures.
4. As there was no DG Sets in the pathway/corridor, there is no noise pollution.

As of now, both the parties have closed their shop and Miss. **Karishma P Shah and Sri. Paresh S Shaw** has removed the DG Sets from the pathway/corridor. Since they are not working in the office premises and removed the DG Sets, there is no noise pollution in the building. Hence the matter can be treated as **closed** temporarily. The copy of the photographs regarding removal of DG Sets is enclosed.

R. K. M. 25/2/21
Environmental Officer
RO, Bengaluru City West

Photographs taken on either side of the Commercial Office of the Miss. **Karishma P Shah** and **Sri. Paresh S Shaw** who occupied in No.303



Door locked view

R. P. K. M.

Environment Officer
Karnataka State Pollution Control Board
Regional Office, Bangalore City-west
Bangalore-560 010